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Title: Need to support the resolution moved by United States in UNHRC against Sri Lanka for alleged violation of human rights.

SHRI R. THAMARAISELVAN (DHARMAPURI): Mr. Chairman, Sir, I thank you for giving me this opportunity to raise this important issue.

Mr. Chairman, Sir, all of us know that the United States is proposing to move a Resolution against Sri Lanka for its war crimes and human rights violations committed on the innocent Tamils.

First of all, I feel very sorry that the country from which the Tamils moved to Sri Lanka centuries ago did not find time to move or does not have the intention to move a Resolution against the Sri Lankan Government for its human rights violations against the Sri Lankan Tamils.

Mr. Chairman, Sir, all of us know that the United States is proposing to move a Resolution against Sri Lanka for the war crimes and genocides committed on the innocent Tamils.

First of all, I feel very sorry that the country from which the Tamils moved to Sri Lanka centuries ago, did not find time to move or is there an intention to move a Resolution against the Sri Lankan Government for its human rights violations against Sri Lankan Tamils. But we are happy that now the US has initiated this step. When the entire world has taken note of Sri Lankan President, Mahinda Rajapaksa's dictatorial policies and condemned him as an international war criminal, we are unable to understand as to why our Government has failed to move a Resolution against the Sri Lankan Government. Why is our Government hesitating to move such a Resolution before the UN Human Rights Commission?

Sir, our Government has totally failed to recognize the double standards of Rajapaksa. When will India understand the man who poses a smiling face but harbours a heart full of poisonous vengeance against Sri Lankan Tamils?

Channel 4 has recently telecast the photographs of war crimes committed by Sri Lankan Army against innocent Tamil people. One such photograph was that of the brutal killing of innocent 12 year old boy, Balachandran, who is the younger son of Pirabhakaran. But our hon. Minister for External Affairs says that this photograph could not vouch for its authenticity. We feel that this is a very unfortunate statement from the hon. Minister for External Affairs of our country.

We cannot forget that the Sri Lankan Government, in a single day, massacred more than 40,000 Tamil people consisting of children, women and elderly people. So far more than two lakh Tamils were killed by them. There are even reports that the United Nations authorities were unable to trace the population of Tamils there. Once the places filled with Tamil people, now, looks like a desert and nobody knows about their whereabouts.

The funds provided by our Government have been diverted to Sinhalese people. Therefore, I strongly urge upon the Government to move our own Resolution before the United Nations Human Rights Commission in Geneva to try Mahinda Rajapaksa for his war crimes, human rights violations and genocide committed against innocent Sri Lankan Tamils as well as support the Resolution to be moved by the United States in the UNHRC.